

1	2	3	4	5
4	M/s Motor Industry Co. Ltd. Bangalore.	RTPE No. 8/82	Discriminatory supplies, refusal to deal, tie-up sales and manipulation of prices.	Next date of hearing 19-9-1991
5.	M/s Bayer (India) Ltd. Bombay	RTPE No. 121/88	Tie-up sales, area allocation and resale price maintenance	Next date of hearing 27-2-1992
6.	M/s Bayer (India) Ltd. Bombay	RTPE No. 122/88	Offering differential discount	Next date of hearing 4-3-1992
7.	M/s Bayer (India) Ltd., Bombay	RTPE No. 145/88	—do—	Next date of hearing 19-9-1991
8.	M/s Union Carbide India Ltd. New Delhi-1	UTPE No. 61/84	Introduction of scheme offering Gifts	Stayed by Calcutta High Court : Ad-journed since date.
9.	M/s Hindustan Lever Ltd. Bombay	UTPE No. 239/88	Misleading claims about their product "Fair & Lovely Cream"	Next date of hearing 5-3-1992
10.	M/s Hindustan Lever Ltd. Bombay	UTPE No. 129/89	Disparaging the yellow Coloured detergent powders (mostly manufactured in small scale Secto.)	Next date of hearing 1-10-1991
11.	M/s Ingersol Rend (India) Bombay		Alleged to have indulged in unfair trade practice for the purpose of promoting the sale, use or supply of drilling rig mounted on Mahindra Jeep with trailer and compressor engines.	Report of the Investigating Officer awaited.

**Bridge over Yamuna River from Maharani Bagh to Noida**

4103. SHRI CHETAN P. S. CHAUHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is a proposal to have an additional bridge over Yamuna river from Maharani Bagh to Noida as the present Nizamuddin bridge is on the verge of collapse; and

(b) if so, when it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The Nizamuddin bridge across river Yamuna is not on the verge of collapse. According to Delhi Administration who are the agency for planning and construction of bridges across river Yamuna in the

Union Territory of Delhi, the proposal for construction of a bridge across river Yamuna near Maharani Bagh is at a very preliminary and conceptual stage and its feasibility is yet to be established. Hence it is too early to indicate any date for its implementation.

**Revival of Sick Industrial Units**

4104. SHRI BRAJA KISHORE TRIPATHY :  
SHRI ANADI CHARAN DAS :

Will the Minister of FINANCE be pleased to state :

(a) the number of sick industrial units including the Small Scale Industries in the country which were provided financial assistance for their revival by commercial banks and financial institutions during the last three years, state-wise;

(b) the number of sick industrial units at present State-wise; and

(c) the steps taken or proposed to be taken by the Government for their revival within a fixed time frame ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Election Symbols**

4105. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether Bicycle symbol is a registered election symbol allotted to a recognised political party in

Andhra Pradesh;

(b) whether the free symbols like motor-cycle and scooter were also allotted to the independent candidates in the recent general election in Andhra Pradesh;

(c) whether these two free symbols having close resemblance with Bicycle have created confusion among voters; and

(d) if so, the steps proposed to be taken to remove the confusion among the voters during the next elections ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) Yes, Sir.

(c) In so far as free symbol 'Scooter' is concerned there is no resemblance of it with the symbol 'Bicycle'. There may be some resemblance between the symbol 'Bicycle' and 'Motorcycle', but still they are quite distinguishable and it cannot be said with certainty that the voters were confused.

(d) The design of free symbol 'Motorcycle' has now been revised by the Election Commission so that the distinction between these symbols become more pronounced.

**L. T. C. Facility for Employees of Nationalised Banks**

4106. SHRI AMAR ROY-PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Leave Travel Concession facility for the bank em-